

Title: Introduction of the High Court of Tripura Bill, 2005.

**17.03 hrs.**

**HIGH COURT OF TRIPURA BILL, \*2005**

SHRI KHAGEN DAS (TRIPURA-WEST): I beg to move for leave to introduce a Bill to provide for the establishment of a High Court for the State of Tripura.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of a High Court for the State of Tripura."

*The motion was adopted.*

SHRI KHAGEN DAS : I introduce\*\* the Bill.

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